

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO.132
TO BE ANSWERED ON THE 26TH JULY, 2022

GRIEVANCES OF FARMERS ORGANISATIONS

*132. SHRI PARTHIBAN S.R.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:-

- (a) Whether the Government has noted the grievances expressed by farmers organisations regarding fulfilment of the promises made during withdrawal of the year-long farmers' struggle against the farm laws;
- (b) if so, the details thereof and the response of the Government to their demands; and
- (c) whether the Government would hold deliberations with the farmers' organisations for a fast settlement?

ANSWER

MINISTRER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c) : A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA
STARRED QUESTION NO. 132 DUE FOR REPLY ON 26.07.2022 REGARDING
“GRIEVANCES OF FARMERS ORGANIZATIONS”**

(a) to (c) : The Government had assured the formation of a Committee to make MSP more effective and transparent, to promote natural farming and to change crop pattern keeping in mind the changing needs of the country. Accordingly, a Committee has been constituted consisting of representatives of farmers, Central Government, State Governments, Agricultural economists & Scientists, etc.
